को ध्यान में रख कर, केन्द्र के पास उपलब्धि धौर ग्रन्य कमी वाले राज्यों की भावश्यकताग्रों को ध्यान में रख कर निश्चित की जाती है।

"Grow More Food" Campaign

3536. Shri Lakhmu Bhawani: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

- (a) the amount of grant actually sanctioned to the Government of Madhya Pradesh for "Grow More Food" Campaign during the year 1965-66; and
- (b) the amount proposed to be given to that Government for the same purpose during 1966-67?

The Deputy Minister in the Ministry of Food. Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra: (a) Grant given to the States for the Grow More Food Campaign is covered under the Heads of Development—(i) Agricultural Production (including Land Development), and (ii) Minor Irrigation. A total grant of about Rs. 150 lakhs has been sanctioned to Madhya Pradesh State during 1965-66, under the above mentioned two Heads of Development.

(b) The amount of Central financial assistance to be allocated during 1966-67, has not been finalised so far.

Cultivation of Taploca and Coconut in Kerala

3537. Shri Vasudevan Nair: Shri Warior:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

- (a) whether there is any proposal to establish model farms for cultivation of tapioca and coconut in all the National Extension Service Blocks in Kerala State;
- (b) if so, by what time these farms will be established; and

(c) the amount to be allotted for the purpose in the first year of the Fourth Five Year Plan?

The Deputy Minister in the Ministry of Food Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) and (b). There is no proposal to establish model farms as such, for cultivation of tapioca and coconut in the National Extension Service Blocks in Kerula. However, the State Government propose to implement Package Programmes for coconut and tapioca in 50 selected Blocks in the case of coconut and 5 such Blocks in case of tapioca during the year 1946-67.

(c) The amounts allotted for the Package Programmes for coconut and tapioca during 1966-67 are Rs. 22.18 and Rs. 5.00 lakhs respectively.

Neendakara Bridge in Kerala

3538. Shri Vasudevan Nair: Shri Warior:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

- (a) whether the construction of Neendakara bridge in Kerala State is progressing according to the schedule; and
 - (b) if not, the reasons for the delay?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Roddy): (a) and (b). Progress is slightly behind the schedule due to power shortage and labour strike.

West Coast Read in Mangalore District

3539. Shri Linga Reddy: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

- (a) the progress made in the execution of the National Highway Scheme of West Coast Road Development in Mangalore District of Mysore State;
- (b) the amount so far spent out of the estimated cost of the scheme;

- Written Answers (c) how long it will take to complete the work; and
 - (d) the reasons for the delay?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) to (d). The information is being collected and will be laid on the Table of the Lok Sabha.

West Coast Road in Kerala

- 3540. Shri A. V. Raghavan: Will the Minister of Transport, Aviation Shipping and Tourism be pleased to state:
- (a) the progress made in the construction of bye-pass roads at Tellicherry, Mahe, Badagara, Kallayi and Feroke on the West Coast Road in Kerala:
- (b) whether there is any proposal to construct new road bridges at any of these places; and
- (c) if so, where and when they will be completed?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) to (c). There are proposals for the construction of byepasses at Badagara and Tellicherry on the West Coast Road in Kerala. The alignment of the former has been approved. The alignment of the latter is still under correspondence with the State Government. The work on these two bye-passes has not yet started. It will, however, be taken up soon and completed during the current There are no major plan period. bridges on the two bye-passes. The remaining three bye-passes have not been accepted for the grant of Central assistance.

Transport Facilities for Hilly Tracts of Malabar Region

3541. Shri A. V. Raghavan: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether Government are aware of the difficulties of the people living in the hilly tracts of the Malabar re-

- gion of Kerala for want of adequate transport facilities in the region;
- (b) the number of Panchavats in the Malabar region which are not accessible by the road during monsoon:
- (c) the steps taken by Government to provide roads and bridges to these regions; and
- (d) the amount set apart during the year 1966-67 for the purpose?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiya Reddy): (a) Yes, Sir.

- (b) Out of 367 Panchayats in Malabar region about ten percent, especially in the Irrikkur Block in the Cannanore District, are inaccessible during monsoon.
- (c) Important Panchayat roads are proposed to be taken over by the State Public Works Department from the local bodies concerned and new roads and bridges have also been proposed by them for construction under State Fourth Five Year Plan
- (d) Approximately Rs. 80 lakhs for roads and bridges in Malabar.

Smuggling of Rice

- 3542. Shri Vasudevan Nair: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:
- (a) whether it is a fact that smuggling of rice is taking place from Palghat in Kerala State to Coimbatore, Madras State; and
- (b) if so, the steps being taken to stop this smuggling?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) and (b). No proof is available to Government of any such smuggling. The border check posts are alert to prevent any violation of movement orders.